

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.127

IA-4859/2020

IN

IB-3144(ND)/2019

IN THE MATTER OF:

Parmod Kumar Anand

Vs.

MBL Infrastructures Pvt. Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

ORDER

Counsels for both the sides are present. Both the sides are directed to file notes on submissions containing two pages each along with case law, if any, within one week.

List the matter on 26th March, 2021 for making final submissions.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)